(c) The Ninth Five Year Plan has not been finalised by the Planning Commission.

Rent Payment by Rashtriya Pariyojana Nigam Limited

3491. SHRI JIBON ROY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Rashtriya Pariyojana Nigam Limited had taken a guest House on rent in Calcutta by paying very high rent, if so, the details thereof;

(b) whether it is also a fact that for taking the Guest House on rent huge amount of money was paid as "salami" to the owner/landlord of the building;

(c) if so, the action taken by Government on the above issues togetherwith other details furnished by RPNL Workers' Union of India, Calcutta; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) M/s Rashtriya Pariyojna Nir-man Nigam had taken a Guest House on rent at Calcutta in September, 1978 at the monthly rent of Rs.1700"- per month. The rent was negotiated with the land lord on the expiry of the stipulated period. The revised rental of the guest house is Rs.7500/- per month since September, 1995 for a period of 5 years, which is based on prevailing market rate.

(b) No, Sir.

(c) and (d) Do not arise.

उत्तर प्रदेश में सिंचाई परियोजनाओं के लिए तकनीकी आर्थिक आकलन

3492. **श्री मनोहर कान्त ध्यानीः** क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे किः

(क) क्या उत्तर प्रदेश सरकार ने पहाड़ी क्षेत्रों में बृहत और मध्यम सिंचाई परियोजनाओं के तकनीकी आर्थिक आकलन के लिए कोई प्रस्ताव भेजा है,

(ख) यदि हां, तो तताबंधी ब्यौरा क्या है,

(ग) इस पर केन्द्रीय सरकार ने क्या कार्यवाही की है,

(घ) क्या इन क्षेत्रों में लघु सिंचाई परियोजनाओं के संबंध में कोई व्यवहार्यता अध्ययन किया गया है ;

(ड) यदि नहीं, तो इसका क्या परिणाम निकाला, और

(च) इन क्षेत्रों में सिंचाई सुविधा के विकास के लिए किये जा रहे उपायों का ब्यौरा क्या है?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) उत्तर प्रदेश के पहाड़ी क्षेत्रों की किसी भी नई बृहद और मध्यम सिंचाई परियोजनाओं का मूल्याकन केन्द्रीय जल आयोग में नहीं किया जा रहा है।

(ख) और (ग) प्रशन नहीं उठते।

(घ) से (च) राज्य सरकारों द्वारा लघु सिंचाई परियोजनाओं की व्यवहार्यता रिपोर्ट (फीजिबिलिटी रिपोर्ट) तैयार और कार्यन्विता रिपोर्ट की जाती है। इनकी जांच केन्द्र द्वारा नहीं की जाती।

Clearing of Rivers

3493. SHRI SURESH PACHOURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that urban aquifers (underground reservoirs) that are recharged by abused rivers, like the Yamuna in Delhi, are filled with sewage and that water is later pumped up by domestic borewells;

(b) whether it is also a fact that 13 major rivers of India make up 80 percent of the total surface water and its basins from home to nearly 85 per cent of our population and the water in these rivers, particularly near towns and industrial belts, are feeding place for bacteria,;

(c) whether Government have conducted any study in, this regard; and

(d) if sp, the action Government plan to take to clean these rivers?